

Seventeenth Loksabha

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**Title : Regarding approval of City Water Action Plan under AMRUT 2.0 Scheme (CWAP).**

**SHRI RAJENDRA DHEDYA GAVIT (PALGHAR):** Sir, Vasai Virar City Corporate population of 24 lakh has been facing acute water crisis and against the demand of 372 MLD, available water from all sources is only 230 MLD. The corporation has prepared DPR for augmentation and strengthening of distribution system for 225 MLD (165 MLD from MMRDS Surya Scheme and 60 MLD from Kholasupada 1& 2). Out of the 310 MLD sewerage generated under Vasai Virar City Municipal Corporation, the present sewage treatment installed capacity of the Corporation is only 77 MLD. As such, 230 MLD STP capacity is required to be installed. The National Green Tribunal or the MPCB has already imposed a penalty of Rs. 113.58 crore on the Corporation for not having required sewage treatment facility. To overcome the above problems, the Corporation has submitted the projects worth Rs 1200 crores in City Water Action Plan (CWAP) under AMRUT 2.0 scheme of the Union Government.

I request the Government to approve the said projects which will augment water supply distribution system & also provide underground sewerage system for Nalasopara (East & West). The grants need to be made available to the corporation by approving the above projects under Central Government AMRUT-2.0 Scheme.